

**PROCUREMENT OF WHEAT AND WARE-
HOUSING FACILITIES WITH FOOD
CORPORATION OF INDIA**

*89. SHRI SITARAM JAIPURIA :

Will the Minister of AGRICULTURE be pleased to state ;

(a) the quantum of wheat procured by the Food Corporation of India during the recent rabi season from each State ;

(b) whether it is a fact that there are no adequate warehousing facilities available either with the Food Corporation of India or with the State Governments ;

(c) if so, the reasons therefor ; and

(d) what steps are being taken for providing warehousing facilities during the next season ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE) : (a) A statement showing the quantum of wheat so far procured during the rabi season 1972-73 is laid on the Table of the House. (See below).

(b) No, Sir.

(c) Does not arise.

(d) The existing storage capacity (which is adequate to store the procured stocks) will be supplemented by construction of additional owned storage capacity through crash programmes of construction already in operation as also by making arrangements for cover and plinth storage. Arrangements also exist by which foodgrains are stored by FCI in the warehouses of the Central Warehousing Corporation and other agencies.

STATEMENT

(In '000 tonnes)

Name of the State	Total quantity procured
Bihar	1.6
Gujarat	0.8
Haryana	817.4
Himachal Pradesh	0.3

1	2
Jammu and Kashmir	20.1
Madhya Pradesh	64.7
Punjab	3184.4
Rajasthan	40.3
Uttar Pradesh	858.8
Chandigarh	2.8
Delhi	22.4
TOTAL	5313.6

**BILL FOR OTHER CENTRAL
UNIVERSITIES**

*90. SHRIMATI SUMITRA GANDHI
KULKARNI :

SHRI GUNANAND THAKUR :

SHRI NIREN GHOSH :

DR. K. MATHEW KURIAN J

SHRI SASANKASEKHAR
SANYAL:

SHRI MONORANJAN ROY :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government propose to introduce legislative measures in Parliament similar to the Aligarh Muslim University (Amendment) Act, 1972 for the other Central Universities ; and

(b) if so, when ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b) Government propose to amend the Acts of the other Central Universities on the lines of the recommendations made by the Gajendragadkar Committee in its Report on Governance of Universities. This work is likely to be completed during 1973-74.

**HOSTEL FOR WORKING GIRLS BELONGING
TO SCHEDULED CASTES/SCHEDULED TRIBES**

168. SHRI KALI MUKHERJEE :

SHRIMATI PRATIBHA SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :